

THE MINISTER OF RAILWAYS
(PROF. MADHU DANAVATE):

(a) and (b). The information is given below:—

Special train from/to	No. of delegates.	No. of passengers	Fare collected in rupees.
Guntakal-Royapuram	2345		..
Royapuram-Guntakal	1315		..
Bangalore-Royapuram	1435	5	90'40
Royapuram-Bangalore	1325		..
Madurai-Tambaram	880		..
Tambaram-Madurai	1032		..
Tiruchchirappalli-Tambaram	1370
Tambaram-Tiruchchirappalli	1072
Olvakot-Royapuram	2885	69	68 3'08
Madras Beach-Olvakot	1080

All the Delegates are reported to have travelled with their own privilege passes.

Twenty Large Industrial Houses

5739. SHRI KISHORE LAL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the names of the twenty large industrial houses; and

(b) the capital investment of each one of them as on 1st April, 1967 and as on 1st April, 1977?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b). In the light of the Revised Industrial Licensing Policy announced by the Government in February 1973, undertakings which are registered under Section 26 of the Monopolies

and Restrictive Trade Practices Act, 1969, and which by themselves or together with interconnected undertakings have total assets of Rs. 20 crores or more, thereby attracting the provisions of Section 20(a) of the Act, are considered as large industrial houses. A statement is annexed showing the names of the top 20 houses according to the value in 1974 of the total tangible assets (which may be said to reflect the capital investment) of the undertakings registered from each house upto 31-12-1976. The value of assets in 1969 and 1974 are also given. Complete information in respect of the years subsequent to 1974 is not yet available. It has also not been possible to compile information for the year 1967.

Statement

Names of the top 20 industrial houses referred to in the answer and their total assets in 1969 and 1974.

Sl. No.	Name of the House	Assets (Rs. Crores)	
		1969	1974
1.	Tata	505.58	739.45
2.	Birla	418.49	729.36
3.	Mafatlal	163.01	232.98
4.	J. K. Singhania	81.94	186.36
5.	Thapar	94.52	167.56
6.	Bangur	102.48	164.26
7.	I. C. I.	124.59	160.92
8.	Scindia	70.11	151.33
9.	Shri Ram	109.56	144.09
10.	A. C. C.	121.97	140.96
11.	Walchand	94.56	121.84
12.	Larsen & Toubro	55.16	119.35
13.	Kirloskar	57.23	113.28
14.	Macneill & Magor	87.47	110.87*
15.	Khatau (Bombay)	54.80	107.89
16.	Sarabhai	52.49	105.21
17.	Kasturbhai Lalbhai	64.58	100.55
18.	I. T. C.	69.57	99.88
19.	Mahindra & Mahindra	87.33	98.10
20.	T. V. S. Iyengar	38.33	94.26

*Does not include the assets of Binney Limited (Rs. 43.8 Crores in 1974) which was formerly in the group but is no longer inter-connected with this group.

Industrial Licences Issued to Southern Petrochemicals Industries Company

5740. SHRI K. T. KOSALRAM:
Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Southern Petrochemicals Industries Company has been given an Industrial licence to produce fertilisers with naphtha as feedstock;

(b) whether this naphtha is imported, and if so, the value of the imports since the Company went into production;

(c) whether due to mismanagement, this Company has not been able to keep up its commitments in respect of payments due to term lending by financial institutions like the I.D.B.I. I.C.I.C.I. etc.;